

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 101**  
**IA-364,340,676/ND/2021**  
**IA-2239, 2232/ND/2021**  
**(IB)-2721(ND)2019**

**IN THE MATTER OF:**

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant

Vs.

M/s Three C Shelters Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 08.06.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. P. Nagesh Sr. Adv, Mr. Pankaj Agarwal,  
Mr. Ravi Kumar Advocates IA-340/2021  
Mr. Akhil Shankhwar, Adv. in IA- 2239/2021  
For the RP : Mr. Sanjay Bhatt, Ms. Niharika Sharma,  
Mr. Karan Kohli, Advs. in I.A. No. 2239/2021

**ORDER**

**IA-2239/ND/2021:**

This is an application filed by Claimant. Mr. Sanjay Bhatt, Learned Counsel for the Resolution Professional states that the reply is ready and undertakes to file with the copy to Mr. Satish Rai, Learned Counsel for the Applicant within 3 days.

List for hearing on **16.07.2021**.

**IA-2232/ND/2021:**

This is an application filed by Resolution Professional seeking vacation of the stay on holding CoC meetings which was passed on 11.03.2021.

List on **14.07.2021**.

**IA-340/ND/2021:**

List on **14.07.2021.**

**IA-364/ND/2021:**

List on **14.07.2021.**

**IA-676/ND/2021:**

List on **14.07.2021.**

**Sd/-  
SUMITA PURKAYASTHA  
MEMBER (TECHNICAL)**

UPASANA

**Sd/-  
DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**